

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-CONTC/35432/2026 CONTC/4935/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK. VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADK VS	// 0	
2	D-CONTC/35433/2026 CONTC/4939/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK	ADK VS	// 0	
3	D-CONTC/35434/2026 CONTC/4995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT , CUTTACK	ADK VS	// 0	
4	D-CONTC/35435/2026 CONTC/4934/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR	ADK VS	// 0	
5	D-CONTC/35436/2026 CONTC/4986/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ADK VS	// 0	
6	D-CONTC/35437/2026 CONTC/4940/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADK VS	// 0	
7	D-CONTC/35438/2026 CONTC/5003/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADK VS	// 0	
8	D-CONTC/35439/2026 CONTC/4980/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADK VS	// 0	
9	D-CONTC/35440/2026 CONTC/4975/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADK VS	// 0	
10	D-CONTC/35441/2026 CONTC/4985/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, KHURDA	ADK VS	// 0	
11	D-CONTC/35442/2026 CONTC/4945/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS B.D.O., MARSAGHAI BLOCK, KENDRAPARA	ADK VS	// 0	

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12	D-CONTC/35443/2026 CONTC/4974/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CU SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	TAJ VS TAJ	// 0 //	
13	D-CONTC/35444/2026 CONTC/4968/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
14	D-CONTC/35445/2026 CONTC/4999/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
15	D-CONTC/35446/2026 CONTC/4994/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY,REVENUE AND EXCISE DEPARTMENT,ODISHA,BHUBANESWAR	TAJ VS TAJ	// 0 //	
16	D-CONTC/35447/2026 CONTC/4938/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK	TAJ VS TAJ	// 0 //	
17	D-CONTC/35448/2026 CONTC/5001/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF LAND RECORDS AND SURVEY, ODISHA, CUTTACK	TAJ VS TAJ	// 0 //	
18	D-CONTC/35449/2026 CONTC/4988/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	TAJ VS TAJ	// 0 //	
19	D-CONTC/35450/2026 CONTC/5008/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS LAND REFORM COMMISSIONER, ODISHA, CUTTACK	TAJ VS TAJ	// 0 //	
20	D-CONTC/35451/2026 CONTC/4959/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	TAJ VS TAJ	// 0 //	
21	D-CONTC/35452/2026 CONTC/4952/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS REVENUE DIVISIONAL COMMISSIONER (C.R), CUTTACK	TAJ VS TAJ	// 0 //	
22	D-CONTC/35453/2026 CONTC/4964/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS MEMBER, BOARD OF REVENUE, CUTTACK	TAJ VS TAJ	// 0 //	
23	D-CONTC/35454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TAJ	//	

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	CONTC/4971/2026	VS	VS	0	
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR		//	
24	D-CONTC/35455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4946/2026	VS	VS	0	
		DIRECTOR OF LAND RECORDS AND SURVEY, ODISHA, CUTTACK		//	
25	D-CONTC/35456/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4997/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY,REVENUE DISASTER MANAGEMENT DEPARTMENT,BHUBANESWAR		//	
26	D-CONTC/35457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4996/2026	VS	VS	0	
		SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
27	D-CONTC/35458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/5002/2026	VS	VS	0	
		SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT,ODISHA		//	
28	D-CONTC/35459/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/5007/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
29	D-CONTC/35460/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4962/2026	VS	VS	0	
		PRINCIPAL SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR		//	
30	D-CONTC/35461/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4981/2026	VS	VS	0	
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR		//	
31	D-CONTC/35462/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4953/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT,ODISHA, BHUBANESWAR		//	
32	D-CONTC/35463/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4966/2026	VS	VS	0	
		JOINT SECRETARY, REVENUE DISASTER MANAGEMENT ,DEPARTMENT,ODISHA SECRETARIAT, BBSR		//	
33	D-CONTC/35464/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4954/2026	VS	VS	0	
		DEPUTY DIRECTOR OF CONSOLIDATION AND HOLDINGS, RANGE-I		//	
34	D-CONTC/35465/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4967/2026	VS	VS	0	

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35	D-CONTC/35466/2026 CONTC/4991/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
36	D-CONTC/35467/2026 CONTC/4963/2026	COMMISSIONER CUM SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
37	D-CONTC/35468/2026 CONTC/4983/2026	COMMISSIONER-CUM-SECRETARY,REVEUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
38	D-CONTC/35469/2026 CONTC/4949/2026	DIRECTOR OF CONSOLIDATION BOARD OF REVENUE , ODISHA CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
39	D-CONTC/35470/2026 CONTC/5006/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
40	D-CONTC/35471/2026 CONTC/4948/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// // 0	
41	D-CONTC/35472/2026 CONTC/4957/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// // 0	
42	D-CONTC/35473/2026 CONTC/5005/2026	SPECIAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
43	D-CONTC/35474/2026 CONTC/4977/2026	SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// // 0	
44	D-CONTC/35475/2026 CONTC/4998/2026	DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
45	D-CONTC/35476/2026 CONTC/4960/2026	SECRETARY, REVENUE DEPARTMENT, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	VS	// // 0	
		COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR			

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46	D-CONTC/35477/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4993/2026	VS	VS	0	
		DIRECTOR, CONSOLIDATION AND LAND RECORDS AND SURVEY, CUTTACK		//	
47	D-CONTC/35478/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4982/2026	VS	VS	0	
		DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK		//	
48	D-CONTC/35479/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5004/2026	VS	VS	0	
		DIERCTOR, CONSOLIDATION AND HOLDING, CUTTACK		//	
49	D-CONTC/35480/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4969/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR			
50	D-CONTC/35481/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4941/2026	VS	VS	0	
		DIRECTOR OF COSOLIDARION, ODISHA, CUTTACK		//	
51	D-CONTC/35482/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4973/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
52	D-CONTC/35483/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4972/2026	VS	VS	0	
		DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK		//	
53	D-CONTC/35484/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4992/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT,ODISHA		//	
54	D-CONTC/35485/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK	ADOK	//	
	CONTC/4978/2026	VS	VS	0	
		SECRETARY, REVENUE AND EXCISE DEPT.,ODISHA		//	
55	D-CONTC/35486/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/4961/2026	VS	VS	0	
		ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT,BHUBANESWAR			
56	D-CONTC/35487/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/4958/2026	VS	VS	0	
		DEPUTY DIRECTOR, CONSOLIDATION, RANGE-1, CUTTACK		//	
57	D-CONTC/35488/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	

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	CONTC/4936/2026	VS	VS	0	
58	D-CONTC/35489/2026	COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/5009/2026	VS	VS	0	
59	D-CONTC/35490/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/4947/2026	VS	VS	0	
60	D-CONTC/35491/2026	COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/4965/2026	VS	VS	0	
61	D-CONTC/35492/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK.	//	
	CONTC/4990/2026	VS	VS	0	
62	D-CONTC/35493/2026	SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/4989/2026	VS	VS	0	
63	D-CONTC/35494/2026	ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT//ODISHA, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/4943/2026	VS	VS	0	
64	D-CONTC/35495/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/4951/2026	VS	VS	0	
65	D-CONTC/35496/2026	PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/4937/2026	VS	VS	0	
66	D-CONTC/35497/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/4942/2026	VS	VS	0	
67	D-CONTC/35498/2026	PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT, ODISHA, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	//	
	CONTC/4979/2026	VS	VS	0	
68	D-CONTC/35499/2026	SECRETARY, R.D. DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK.	//	
	CONTC/4987/2026	VS	VS	0	

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69	D-CONTC/35500/2026 CONTC/4970/2026	SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL),ORISSA HIGH COURT ,CUTTACK. VS		// // 0	
70	D-CONTC/35501/2026 CONTC/4956/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
71	D-CONTC/35503/2026 CONTC/4950/2026	DIRECTOR, LAND RECORDS AND SURVEYS, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
72	D-CONTC/35505/2026 CONTC/4984/2026	DIRECTOR, LAND RECORD SURVEY AND SETTLEMENT CONSOLIDATION, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK. VS		// // 0	
73	D-CONTC/35507/2026 CONTC/5000/2026	SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK. VS		// // 0	
74	D-CONTC/35508/2026 CONTC/4976/2026	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK. VS		// // 0	
75	D-WA/35429/2026	SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR RAJ KUMAR SETHY VS	SIDHESWAR MALLIK VS	// // 0	
76	D-WA/35430/2026	STATE OF ODISHA BIBEK DAS VS	SIDHESWAR MALLIK VS	// // 0	
77	D-WA/35431/2026	STATE OF ODISHA HIMAN NAIK VS	SIDHESWAR MALLIK VS	// // 0	
78	D-WA/35502/2026	STATE OF ODISHA SASMITA BISWAL VS	SIDHESWAR MALLIK VS	// // 0	
79	D-WA/35504/2026	STATE OF ODISHA ASHIS KUMAR PAIKARAY VS	SIDHESWAR MALLIK VS	// // 0	
		STATE OF ODISHA		//	

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80	D-WA/35506/2026	PRIYANKA MAHUKA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
81	D-WA/35509/2026	OMKAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
82	D-WA/35510/2026	AMIT PRAKASH NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
83	D-WA/35511/2026	SHINE SHREE DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
84	D-WA/35512/2026	STATE OF ODISHA VS BASANTA KUMAR SAMANTARAY	SUBHA BIKASH PANDA,A.G.A VS	// 0 //	LOD20240000194C202600265
85	D-WA/35513/2026	STATE OF ODISHA VS NARENDRA NATH PANDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600257
86	D-WA/35514/2026	STATE OF ODISHA VS BAMADEV BEHERA	DEBASISH TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600248
87	D-WA/35515/2026	STATE OF ODISHA VS PRAMOD KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202600258
88	D-WA/35516/2026	STATE OF ODISHA VS RABINDRA KUMAR PRUSTY	SUBHA BIKASH PANDA,A.G.A VS	// 0 //	LOD20240000194C202600267

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MISC CASES FILED on :01/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/20474/2026 TRPCRL/55/2026	HRUDANANDA DASH MP	ARUNA NAYAK	58/2026
2	D-CRLREV/30311/2025 CRLREV/506/2026	SANTOSH KUMAR DARJEE MP	BIJAYA KUMAR RAGADA	843/2026
3	D-CRLREV/23185/2026 CRLREV/ /	MAHAMMAD KESHARI PRADHAN MP	HAREKRUSHNA DASH	844/2026
4	D-FAO/28505/2026 FAO/828/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PANCAJ KUMAR BHUNIA	1180/2026
5	D-CRLA/23174/2026 CRLA/ /	SAROJ DAS MP	DEVASHIS PANDA	1961/2026
6	D-CRLA/23174/2026 CRLA/ /	SAROJ DAS MP	DEVASHIS PANDA	1962/2026
7	D-CRLA/15869/2026 CRLA/693/2026	ALEXANDER EKKA MP	UMA SHANKAR PATEL	1963/2026
8	D-CRLA/15869/2026 CRLA/693/2026	ALEXANDER EKKA MP	UMA SHANKAR PATEL	1964/2026
9	D-CRLMC/23180/2026 CRLMC/ /	SAMARENDU SINGH MP	SUKANTA KUMAR DALAI	1984/2026
10	D-WA/35512/2026 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	2479/2026
11	D-WA/35512/2026 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	2480/2026
12	D-WA/35513/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2481/2026
13	D-WA/35513/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2482/2026
14	D-WA/35514/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2483/2026
15	D-WA/35514/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2484/2026
16	D-WA/35515/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2485/2026
17	D-WA/35515/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2486/2026
18	D-WA/35516/2026 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	2487/2026
19	D-WA/35516/2026 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	2488/2026
20	D-WP(C)/35419/2026 WP(C)/ /	SACHIN AGRAWAL MP	SUBHAM AGRAWAL	14449/2026
21	D-WP(C)/35422/2026 WP(C)/ /	SADHANA SHG @ SADHANA SWAYANA SANGH, KUSHI MP	SANJAY KUMAR BISWAL	14450/2026
22	D-WP(C)/38586/2025 WP(C)/29319/2025	UNION OF INDIA, GENERAL MANAGER, EAST COAST RAILWAY, KHORDHA MP	ASTI CHATURVEDI	14451/2026
23	D-WP(C)/35423/2026 WP(C)/24481/2026	KANGALU CHIRGUN MP	JAYADEBA BEHERA	14452/2026
24	D-WP(C)/38316/2025 WP(C)/28299/2025	UNION OF INDIA MP	GOPAL KRISHNA NAYAK,C.G.C.	14453/2026
25	D-WP(C)/35424/2026 WP(C)/ /	KABI PRASAD SAHOO MP	SUKANTA KUMAR DALAI	14454/2026
26	D-WP(C)/33661/2026	DR. RANJITA SINGH	RAJJEET ROY	

	WP(C)/23368/2026	MP	14455/2026
27	D-WP(C)/54679/2024	SANGHAMITRA AGRO INDUSTRIES, GANJAM	
	WP(C)/264/2025	MP	14456/2026
28	D-WP(C)/35425/2026	RAJESH KUMAR SATHUA	PRABODHA CHANDRA NAYAK
	WP(C)/ /	MP	14457/2026
29	D-WP(C)/39496/2025	UNION OF INDIA	P.K.PARHI(DSGI),KAIBALYA PANDA(CGC)
	WP(C)/28308/2025	MP	14458/2026
30	D-WP(C)/29495/2026	SUJIT KUMAR MOHANTY	PRASANTA KUMAR SAHOO
	WP(C)/22555/2026	MP	14459/2026
31	D-WP(C)/18936/2025	SHREE BADASANTHA MATHA, MARKANDESWAR SAHI, PURI	
	WP(C)/13719/2025	MP	14461/2026
32	D-WP(C)/22416/2026	AKSHYA KUMAR ROUT	
	WP(C)/15555/2026	MP	14462/2026